

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Crl) No(s).5197/2013

RAJESHWAR

Petitioner(s)

VERSUS

STATE OF U.P
(With appln(s) for bail)

Respondent(s)

Date: 26/11/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. Anuvrat Sharma,Adv.
Ms. Alka Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Anuvrat Sharma,Advocate proposes to appear for the State.
Granted time for filing vakalatnama and counter affidavit.
List the matter on 24.1.2014.

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|(SUNIL THOMAS)
|Registrar

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